## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.08/(MAH)/2017 M.A. No. 294/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE PARTIES: Shri James Martin Pereira & Ors.

V/s.

M/s. Promas Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

2:30 pm Karl Tamboly J. Adv. for Warias.

Fixed Vaishali Manias Respondents no.

Bijal Rathood J. - 4

Oh no. Mahek Laungani.

Tay Lathigana. J. Adv Jon

Nirupanna Har Jilb INTER JURIS.

## **ORDER**

## M.A. No. 294/2017 IN C.P. No. 08/241-242/NCLT/MB/MAH/2017

- 1. Heard the Learned Counsel of both the sides on M.A. No. 294/2017.
- 2. Prayer (b) on Page No. 7 reads as under :-
- "(b) Respondents No. 1 to 3 be directed to clear outstanding due arrears of Rs. 93,190/- as demanded by IOB against Petitioner No. 1's personal loan and/or any other demand or costs accruing from the said loan account of Petitioner No.1 with IOB and also direct the Respondent to repay the entire loan or Petitioner No. 1 to IOB and till then continue to pay instalment till repayment of entire loan."

## M.A. No. 294/2017 IN C.P. No. 08/241-242/NCLT/MB/MAH/2017

- 3. In respect of this prayer (b) the records of the case have demonstrated that an amount of Rs. 93,190/- has already been disbursed. Due to this explanation the prayer (b) is not sustainable.
- 4. Rest of the prayers shall be considered at the time of finalization of the Main Petition.
- 5. In respect of prayer (g) on Page No. 7, after some discussion with the Learned Counsel for the Respondent Company, it is hereby directed that the Respondents shall not deal in any manner with the immoveable properties of the Respondent No. 1 Company till further Orders.
- The dates for further compliance have already been pronounced vide 6. Order passed on 25.07.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 04.08.2017.

Sd/-

M.K. Shrawat Member (Judicial)